

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **01.02.2023** (WEDNESDAY)
CHENNAI BENCH (VIRTUAL MODE)
10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla,
Member (Technical)

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	IA No. 1119/2022 (For Condone Delay in refiling) in Comp App (AT) (CH) (Ins) No. 443/2022 For Condone Delay IA No. 89/2023 For Stay IA No. 1118/2022 For Exemption IA No. 1120/2022	Shri Karshini Alloys Private Limited Vs Ramakrishnan Sadasivan	Mr. Vishal Ganda	Mr. TK Bhaskar

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No.125/2021 Leave to file IA No. 222/2021 For Urgent Hearing IA No. 220/2021 For Stay IA No. 221/2021 For Dispense With IA No. 223/2021 For Directions IA No. 426/2021	Winwind Power Energy P Ltd Vs Asset Reconstruction Company (India) Ltd. & 3 Ors	Mr. Srinath Sridevan Mr. T. K. Bhaskar	Ms. Abitha Banu-R1 Mr. R. Subramanian- R2 Mr. R. Sugumaran-R3 Mr. Sivakumar & Suresh-R4

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	TA (AT) No. 116/2021 (Comp App (AT) (Ins) No.750/2020)	PVL Koteswara Rao Vs. M/s Grandhe Developers Pvt. Ltd.	Mr. N. Raja Singh	Mr. Avinash Krishnan Ravi

For Defects/Rectification

S.No	Efiling no.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	9805130/00452/2021 (Diary No. 739/2021)	BS Neelakanta Vs LIC Housing Finance Ltd.	Ms. N Niyatha	
5	9805130/00660/2021 (Diary No.844/2021)	Seeta Peddinti Vs Sutanu Sinha	M/s. TPS Harsha	
6	9805118/02022/2021 (Diary No. 2/2022)	M. Murali Vs MIDAS Communication Technologies Pvt. Ltd.	Mr. M Murali	

For Directions/Convenience Compilation

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	TA (AT) No. 211/2021 (CA (AT) (Ins) No. 1424/2019)	Western Coalfields Ltd Vs Sai Wardha Power Generation Ltd & 5 Ors	Mr. Aaditya A Pande	Mr. Amar Gupta- R4
8	TA (AT) No. 207/2021 (CA (AT) (Ins) No. 1353/2019)	M/s. FL Smidith Private Limited Vs Lanco Infratech Ltd. Represented by its Liquidator Mr. Savan Godiawala	Mr. T. Ravichandran	M/s Shardul Amarchand Mangaldas & Co

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	Comp App (AT) (CH) No. 02/2023 For Exemption IA No. 31/2023	Shri Raju Rangadhamaiah & Anr. Vs Vinyas Construction Pvt. Ltd. & 11 Ors	Mr. S Vivekananda	

10	Comp App (AT) (CH) (Ins) No. 19/2023 For Stay IA No. 61/2023	Mr. Awaiz Ahmed Vs State Bank of india	Mr. G Sridhar	
----	--	--	---------------	--

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	TA No. 15/2021 (Comp App (AT) No. 235/2020)	Thyagaraja Vs The Church of South India Trust Association & 11 Ors	Dr. SR Kalyani Mr. T Hemantha Alva	Mr. Adrian D. Rozario- R1-R11
12	Comp App (AT) (CH) (Ins) No. 137/2021	M. Rafi Vs M/s. Spectrum Hi-Style Shoppers Private Limited	Mr. G Vairava Subramanian	Mr. M Sreedhar Mr. M Ganesh Babu

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	Comp App (AT) (CH) (Ins) No. 161/2021 For Stay IA No. 330/2021	Ajeesh Kumar S & 8 Ors Vs Kerala Industrial Infrastructure Development Corporation & 3 Ors	Mr. Eshwar Sabapathy	Mr. Shivshankar R.Panicker- R1 & R2 Mr. Vinod PV- R3 & R4
14	Comp App (AT) (CH) (Ins) No. 318/2022 For Exemption IA No. 674/2022 For Stay IA No 673/2022	Chief Executive Officer Vs P. Sriram Liquidator M/s. Bharat Coal Chemicals Limited	M/s Aquilaw	Mr. S. Sathiyarayanan
15	Comp App (AT) (CH) (Ins) No. 380/2022 For Stay IA No. 897/2022	M/s Corporation Transstroy OJSC Vs Dr. G.V. Narasimha Rao & Anr WITH	Mr. Raja Shekar Rao Salvaji	Mr. Pradeep Joy- R1 Ms. Harshini Jhothiraman- R2
16	Comp App (AT) (CH) (Ins) No. 398/2022 For Stay IA No. 948/2022 For Dispense with	M/s Corporation Transstroy OJSC Vs Dr. G.V. Narasimha Rao & Anr	Mr. Bikki Raveendra Babu	Mr. Pradeep Joy- R1 Ms. Harshini Jhothiraman- R2

	IA No. 949/2022 Leave to file IA No. 950/2022			
17	Comp App (AT) (CH) (Ins) No. 97/2022	P Laxman Kumar & Company Vs S P Y Agro Industries Ltd	Mr. Anil Mukherji	Ms. Vinithra Srinivasan
18	Comp App (AT) (CH) (Ins) No. 15/2022 For Condone Delay IA No. 32/2022 For Exemption IA No. 31/2022 For Stay IA No. 33/2022	Kolla Koteswara Rao Vs Jagadees Kumar Morri RP, Leesa Lifesciences Pvt. Ltd. & Anr	Mr. Kolla Koteswara Rao	Mr. Y Suryanarayana- R1 Mr. Vipin Warriar- R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19	Comp App (AT) (CH) (Ins) No. 215/2021 For Stay IA No. 433/2021 For Direction IA No. 498/2021 & 686/2022 For Adv. Hg. IA No. 434/2021 & 746/2022	Amlika Mercantile Private Ltd. Vs. Keytrade AG & 2 Ors	Mr. Anirudh Krishnan	Mr. Bharadwaja Ramasubramaniam - R1 Mrs. Mummaneni Vazra Laxmi- R3
20	Comp App (AT) (CH) (Ins) No. 85/2022 For Exemption IA No. 176/2022 For Stay IA No. 177/2022 For Urgent Hearing IA No. 178/2022	Senthil Kumar Vs State Bank of India & Anr	K. Moorthy S.R. Sundar	Mr. K. Chandrasekaran
21	Comp App (AT) (CH) No. 88/2022 For Exemption IA No.761/2022 For Stay IA No 760/2022 For Additional docs IA No. 762/2022	Mr. Mayank Agarwal - Director Vs M/s. Technology Frontiers (India) Private Limited & 5 Ors.	Mr. Edward James	Mr. Sriram Srivatsan

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing (Part Heard):

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22	TA No. 87/2021 (Comp App (AT) No129/2019 For Directions IA No.47/2022 For Additional Docs IA No. 1086/2022)	M.N. Pratap Reddy &Anr Vs Lakshmi Narasimha Mining Co. (P) Ltd &Ors. WITH	Mr. D Abhinav Rao	Mr. K. Udhyakumar- R2 Ms. Geetika Sharma- R3 & R4
23	TA No. 88/2021 (Comp App (AT) No. 148/2019)	M. Nandana Reddy Vs Sri Lakshmi Narasimha Mining Co. Pvt Ltd &Ors	Mr. S.Vivekananda	Mr. K. Udhyakumar- R2 Ms. Geetika Sharma- R3 & R4 Mr. Abhinav Rao- R6 & R7

Copy to:

By the order of Hon'ble Member(J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500